

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 145**  
ANSWERED ON 29<sup>TH</sup> JANUARY, 2026

**PROJECTS APPROVED UNDER PMKSY**

**145. DR. KALYAN VAIJINATHRAO KALE:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the 1,601 projects approved under Pradhan Mantri Kisan Sampada Yojana (PMKSY) since its inception along with those pending completion, their current implementation status and reasons for delay, if any, State and year-wise;
- (b) the details of utilisation of funds out of the allocated funds of Rs. 6,520 crore under the 15th Finance Commission cycle, including utilisation of the additional Rs. 1,920 crore announced, component-wise;
- (c) whether any State has requested for additional funds or reported shortfalls under the said scheme and if so, the details thereof; and
- (d) whether additional funds of Rs. 1,920 crore have been earmarked specifically for underserved regions and if so, the details thereof, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a) The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Umbrella scheme “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)”. As on 31.12.2025, 1607 number of projects are approved under various component schemes of PMKSY. Out of which, 1196 projects have been completed/operationalised and remaining 411 projects are at various stages of implementation.

Delay in project implementation is due to various factors, such as the non-receipt of statutory clearances from the respective Agencies (including the Revenue Authority, Town Planning, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority, etc.). This delays the release of grants, as funds are disbursed only upon submission of the required documents by the implementing agencies after fulfilling all criteria prescribed in the respective guidelines of the concerned component scheme under PMKSY.

State-wise and year-wise details of projects approved and completed under PMKSY for last five years are at **Annexure-1**.

(b) Component-wise fund utilisation of the ₹ 6,520 crore allocation under the 15th Finance Commission cycle, including utilisation of the additional ₹ 1, 920 crore under PMKSY upto 16.01.2026 is at **Annexure-2**.

(c) and (d) PMKSY is a Central Sector demand driven scheme. Under the scheme, applications are invited from eligible organisations/ entities through Expression of Interest (EoI) from all over the country. Funds are not allocated/sanctioned/released State-wise under any of the component schemes of PMKSY. The proposals received are scrutinized and evaluated for their eligibility based on the criteria prescribed in the respective guidelines of the component scheme under PMKSY. Merit based approvals are given to the eligible proposals based on availability of funds.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 145 ON THE SUBJECT “PROJECTS APPROVED UNDER PMKSY” DUE FOR ANSWER ON 29.01.2026**

<b>State-wise and year-wise details of projects approved and completed under PMKSY for last five years</b>											
<b>Sr. No.</b>	<b>State</b>	<b>2021-22</b>		<b>2022-23</b>		<b>2023-24</b>		<b>2024-25</b>		<b>2025-26</b>	
		<b>A*</b>	<b>C#</b>	<b>A*</b>	<b>C#</b>	<b>A*</b>	<b>C#</b>	<b>A*</b>	<b>C#</b>	<b>A*</b>	<b>C#</b>
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	1	5	25	7	11	4	0	6	3	5
3	Arunachal Pradesh	0	0	2	1	5	0	0	0	0	0
4	Assam	2	4	21	7	36	5	0	12	0	14
5	Bihar	0	1	4	0	3	0	0	0	0	2
6	Chandigarh	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	0	0	3	1	1	0	0	0	1	0
8	Dadar & Nagar Haveli and Daman & Diu	0	0	0	1	0	0	0	0	0	0
9	Delhi	0	0	0	1	0	0	0	1	1	0
10	Goa	0	1	0	0	1	0	0	1	0	0
11	Gujarat	0	13	18	13	4	10	0	6	2	7
12	Haryana	0	9	6	7	9	11	2	5	1	4
13	Himachal Pradesh	0	6	1	12	4	1	0	0	0	0
14	Jammu & Kashmir	0	9	1	6	1	1	0	1	1	0
15	Jharkhand	0	0	0	0	0	0	0	0	0	0
16	Karnataka	0	8	6	6	12	13	0	5	3	1
17	Kerala	0	5	8	11	9	6	2	2	3	1
18	Ladakh	0	0	0	0	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	0	7	16	3	6	3	0	2	0	3
21	Maharashtra	1	28	55	20	30	12	0	11	2	7
22	Manipur	0	0	0	1	3	0	0	0	0	1
23	Meghalaya	0	1	0	0	3	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0	0	1
25	Nagaland	0	0	0	0	0	0	0	0	0	0
26	Orissa	0	2	7	1	7	1	2	0	2	5
27	Puduchery	0	0	0	0	0	0	0	1	0	0
28	Punjab	0	7	10	5	4	6	0	2	0	2
29	Rajasthan	0	4	14	3	7	2	1	2	1	2
30	Sikkim	0	0	0	0	0	0	0	0	0	0
31	Tamil Nadu	1	12	16	8	17	17	0	5	11	9
32	Telangana	0	6	10	2	23	2	0	4	1	5
33	Tripura	0	2	1	2	0	0	0	1	0	0
34	Uttar Pradesh	0	14	18	6	9	7	0	6	3	7
35	Uttarakhand	0	6	8	5	4	10	1	2	0	1
36	West Bengal	0	7	8	2	6	6	0	1	1	4
	<b>Total</b>	<b>5</b>	<b>157</b>	<b>258</b>	<b>131</b>	<b>215</b>	<b>117</b>	<b>8</b>	<b>76</b>	<b>36</b>	<b>81</b>

\*A – Approved

#C- Completed/operationalised including those approved in previous years.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 145 ON THE SUBJECT “PROJECTS APPROVED UNDER PMKSY” DUE FOR ANSWER ON 29.01.2026**

<b>Component-wise fund utilisation of the ₹ 6,520 crore allocation under the 15th Finance Commission cycle, including utilisation of the additional ₹ 1, 920 crore under PMKSY upto 16.01.2026</b>			
<b>Sr. N.</b>	<b>Scheme</b>	<b># Total Funds Allocated (₹ in Crore)</b>	<b>Total funds utilized as on 16.01.2026 (₹ in Crore)</b>
1	Scheme for Integrated Cold Chain and Value Addition Infrastructure	1310.95	1194.6
	50 Multi product food Irradiation units	500	116.61
2	Scheme for Food Safety and Quality Assurance infrastructure	256.50	254.94
	Additional allocation for 100 Food Testing Labs.	500	0
3	Scheme for Creation of Infrastructure for Agro Processing Clusters	530	435.49
4	Scheme for Creation/Expansion of Food Processing & Preservation Capacities	2072	1511.4
5	Operation Greens	691	621.38
6	Human Resource and Institution – Research & Development	23.75	15.71
7	Human Resource and Institution – Skill Development	4.5	4.5
8	Scheme for Creation of Backward & Forward Linkages	70	56.78
9	Mega Food Park	561.30	561.3
	<b>Total</b>	<b>6520</b>	<b>*4772.71</b>

*\* This Fund utilization includes the funds released as well as committed liabilities in respect of ongoing projects.*